

JURISDICTION CHART OF DISTRICT AND SESSION JUDGE BAGESHWAR

CIVIL SIDE	CRIMINAL SIDE	SUBJECT MATTERS
1-Unlimited Power of Civil Suits relating to Bageshwar Distt.	1-Session Trials	1- Case Relating to Arbitration Act
2-S.C.C.Suits above 25000/-	2-Special Session Trials (i) N.D.P.S. Act. (ii) S.C/S.T Act (iii) 135 Electricity Act. (iv) P.O.C.S.O. Act 2012	2- Election Petitions (i) Zila Panchayat (ii) Kshetra Panchayat
3-Civil Appeal	3- Criminal Appeal	(iii) Nagar Palika
4- Civil Revision up to 500000/-	4- Criminal Revision	3- Gaurdians and Wards Act
5-Rent Control Revision/Appeal		4- M.A.C.P. Cases
6-Eviction Appeal		5- Land Acquisition Cases

JURISDICTION CHART OF CHIEF JUDICIAL MAGISTRATE, BAGESHWAR

CIVIL SIDE	CRIMINAL SIDE	SUBJECT MATTERS
NIL	1-All criminal cases off P.S. Kapkot,Jhiroli and Bageshwar. 2-All criminal cases off revenue circle excluding tehsil Garur,Baijnath 3-all economic cases & workman compensation Act. of District Bageshwar. 4-All complaint cases of P.S. Bageshwar Kapkot,Jhiroli and Bageshwar.	NIL

JURISDICTION CHART OF CIVIL JUDGE SENIOR DIVISION, BAGESHWAR

CIVIL SIDE	CRIMINAL SIDE	SUBJECT MATTERS
1-Unlimited Power of Civil Suits relating to Bageshwar Distt. 2-S.C.C.Suits 5000 to 25000/- 3-Civil Appeal 4-Rent Control 5-Matrimonial Cases 6-P.A. cases	NIL	NIL

JURISDICTION CHART OF CIVIL JUDGE JUNIOR DIVISION, BAGESHWAR

CIVIL SIDE	CRIMINAL SIDE	SUBJECT MATTERS
1- Power of Civil Suits relating to Bageshwar Distt. UPTO 1,00,000 2-S.C.C.Suits UPTO 5,000	Which are transferred from Chief Judicial Magistrate,Bageshwar	NIL